

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 215
81/447/ND/2019

IN THE MATTER OF:

M/s. S. S. Realtech & Anr.

... **Applicant/Petitioner**

Versus

Bina Mittal & Ors.

... **Respondent**

Under Section: 447

Order delivered on 14.03.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Sumit Kaushik

For the Respondent : Adv. B. R. Sharma, Adv. Prateek Gautam

ORDER

Due to paucity of time, the matter is re-notified to 16.05.2023.


COURT OFFICER